

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI (SZ)
ORIGINAL APPLICATION NO.97 OF 2021**

IN THE MATTER OF:

Ravula Lingaswamy,

Yadadri Bhuvanagiri District and 3 Ors.

...Applicant(s)

-VS-

Union of India,

Rep. by its Secretary to Govt.,

MoEF, New Delhi and 5 Ors.

...Respondent(s)

REPORT FILED BY THE DISTRICT COLLECTOR R-5

S.NO	INDEX	PG-NO
1.	5 TH RESPONDENT REPORT	1-3

Place: Chennai

Date: 26.03.2025

Mrs. H. Yasmeen Ali,
Standing counsel for 5TH Respondent

1

REPORT ON O.A NO. 97 OF 2021 FILED IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, BY SRI RAVULA LINGASWAMY AND THREE OTHERS R/O YADADRI BHUVANAGIRI DISTRICT AGAINST M/S. HAZELO LABS (P) LTD., ANTHAMMAGUDEM(V), POCHAMPALLY (M), YADADRI BHUVANAGIRI DISTRICT REGARDING POLLUTION PROBLEMS

It is to submit that, Sri RavulaLingaswamy, s/o Yadaiah, and three others, residents of Anthammagudem village, Yadadri Bhuvanagiri District has filed O.A.No. 97 of 2021 in the Hon'ble National Green Tribunal, Southern Zone, Chennai against the pollution problems caused by M/s. Hazel Labs (p) Ltd., Anthammagudem(V), Pochampally (M), Yadadri Bhuvanagiri District.

In the petition, the main allegation of the petitioner is that, M/s. Hazel Labs (p) Ltd., (Respondent No.6) is causing offensive odour, Air, Water and Soil pollution. Due to bulk drug industry, residents are facing severe physical and financial loss due to the pollution. They also complained about several health issues apart from Ground water pollution, reduction in agriculture yield, soil pollution, loss of cattle, poultry etc., resulting in damage to the land, water, air causing severe financial loss and unemployment to the local population.

In this regard, the Agriculture Department officials have inspected the fields on 11.03.2022 at survey numbers viz., 242,247,248,249 situated at Jiblakpally Revenue village of Anthammagudem Gram Panchayat. The details of the field inspection is as given below

- Sri Ravula Lingaswamy and three others namely, Valluri Kumar, Ravula Srishailam and Banda Kistaiah **are not having any agricultural land in the above survey numbers.**
- In Survey Number 242 (Total extent is Acres 9-37 Guntas) M/s Hazelo Lab Pvt Ltd is having 9 Acres 13 Guntas land and remaining land is possessed by Gummi Narender Reddy s/o Ranga Reddy i.e., 24 Guntas in 242/e/1 sub survey number.
- In survey Number 247 (Total Extent is Acres 12.24 Guntas) individual farmers doesn't have agricultural land and total extent is converted as Non Agricultural Land and is possessed by M/s Hazelo Lab Pvt Ltd.
- In survey Number 248 (Total Extent is Acres 10.37 Guntas)M/s Optimus is having 1 acre 4 Guntas NALA land, M/s HAZELO LAB PVT LTD is having 6 acres 31 Guntas NALA land, Gummi Narender Reddy s/o Ranga Reddy 24 Guntas, Vaspari Jangamma w/o Narsimha 18 Guntas, Kandi Yadi Reddy s/o Buchhaiah 1 acre 13 Guntas, Yenugu Srilatha w/o Malla Reddy 10 Guntas , Yenugu Sattamma w/o Ramchandra Reddy 4 Guntas, Vaspari Ramulu s/o Lachhaiah 7 Guntas, Kandi Kamma w/o Buchhi Reddy 6 Guntas agricultural land.
- In survey Number 249 (Total Extent is 19 Acres 9 Guntas)Gummi Narender Reddy s/o Ranga Reddy has 4 Acres 22 Guntas, Valluri NAGAI AH S/O Yellaiah 1 Acre 35.5 Guntas, Kandi Yadi Reddy s/o Buchhaiah 1 Acre 21 Guntas, Vaspari Jangamma w/o Narsimha 34.5 Guntas land.
- Further soil and water samples were collected and sent for analysis in which it was stated that the soils are suitable for cultivation but water sample is having very high EC, which is not suitable for irrigation under ordinary conditions.

Further during the discussions on 03.04.2024, with Addl Collector (Rev), Agriculture, Revenue and Pollution control Board officers, it was decided to conduct crop cutting experiments involving Agriculture, Revenue and CPO departments to assess the yield loss around the fields adjacent to the industries causing pollution.

Accordingly, CC experiments were conducted at Dothigudem and Anthammagudem villages of Pochampally mandal and Yellagiri village of Choutuppal mandal, the details of which are as given below.

S. N O	Farmer Name	Father Name	Village	Sy.NO	Total Extent	Cultivate d extent	CC Expt conduct ed at Sy.no.	Yield in 5*5 mt (Kgs)	Yield in qtls/ ac	Quant ity of paddy sold at PPC (Qt)
1	Gurram Laxmareddy	Swamyreddy	Dothigudem	198అ1,263/అ2/2,245అ1,380అ	4.23	4.23	198అ1	14.38	23.28	68.19
2	Borra sudakarreddy	Venkatreddy	Dothigudem	234అ2,228అ2,229అ2,229అ1,232/అ	2.21	2.00	229అ1	10.29	16.66	sold outside
3	Varala Sathireddy	VenkatBuc hireddy	Dothigudem	221అ,220అ,219అ,216అ,184/A2,183అ,217అ,184అ,227అ,224అ,223అ,222అ	13.10	10.00	224అ	9.82	15.90	sold outside
4	Gummi Damodarreddy	Ramreddy	Anthammagudem	251/అ/1,276/అ1,275/అ1,273/అ1,272/అ1,271/అ/1,293/అ1,252/అ/1,246/అ/1,250/అ1,281/అ1,280/అ1,279/అ1,278/అ2,277/అ1	13.08	5.00	252/అ/1	16.70	27.03	59.20
5	Gummi Anasuya	Ramreddy	Anthammagudem	256/అ/2	2.00	2.00	256/అ/2	20.92	33.86	49.60
6	Vaspari Bharatamma	Narsimha	Anthammagudem	291/అ/3,289/అ/3,288/అ/3,284/అ/3,290/అ/3,283/అ/2,297అ,282అ/3,285/అ/3,320/అ	8.30	4.00	320/అ	3.95	6.39	5.20

